

# LOK SABHA DEBATES

I.

## LOK SABHA

Wednesday, November 3, 1976/Kartika  
12, 1898 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

#### NOTIFICATIONS UNDER TAMIL NADU COOPERATIVE SOCIETIES ACT

THE MINISTER OF STATE IN THE  
MINISTRY OF CIVIL SUPPLIES  
AND CO-OPERATION (SHRI A. C.  
GEORGE): I beg to lay on the  
Table—

(1) A copy each of the following  
Notifications under sub-section  
(4) of the section 119 of the  
Tamil Nadu Co-operative  
Societies Act, 1961 read with  
clause (c) (iv) of the Procla-  
mation dated the 31st January,  
1976 issued by the President in  
relation to the State of Tamil  
Nadu:—

(i) G.O. Ms. 79 published in  
Tamil Nadu Government  
Gazette, dated the 9th April,  
1975 making certain amend-  
ments to the Tamil Nadu  
Co-operative Societies Rules,  
1963.

(ii) G.O. Ms. 648 published in  
Tamil Nadu Government  
Gazette, dated the 13th Oc-  
tober, 1976 making certain  
amendments to the Tamil  
Nadu Co-operative Societies  
Rules, 1963.

(2) A statement (Hindi and Eng-  
lish versions) explaining rea-

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sons for not laying Hindi ver-  
sions of the above Notifications.

(3) A statement (Hindi and Eng-  
lish versions) showing rea-  
sons for delay in laying the  
Notification mentioned at 1(i)  
above.

Placed in Library. See No.  
LT-11486/76].

#### NOTIFICATIONS UNDER TAMIL NADU AGRICULTURAL PRODUCE MARKETS ACT

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE AND  
IRRIGATION (SHRI SHAHNAWAZ  
KHAN): I beg to lay on the Table—

(1) A copy each of the following  
Notifications under sub-section  
(4) of section 29 of the Tamil  
Nadu Agricultural Produce  
Markets Act, 1959 read with  
clause (c) (iv) of the Procla-  
mation, dated the 31st January,  
1976 issued by the President  
in relation to the State of  
Tamil Nadu:—

(i) Memo No. 115882/AM. II/75-6  
published in Tamil Nadu  
Government Gazette, dated  
the 28th April, 1976 making  
certain amendments to the  
Tamil Nadu Agricultural  
Produce Markets Rules, 1962.

(ii) G.O. Ms. 760 published in  
Tamil Nadu Government  
Gazette, dated the 19th May,  
1976.

(iii) Memo No. 96996(A)/A.M.  
1/75-2 published in Tamil  
Nadu Government Gazette,  
dated the 26th May, 1976.

(iv) Memo No. 68969/AM I/75-6  
published in Tamil Nadu